# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

### OA No. 354 of 1995

Wednesday, this the 8th day of March, 1995

#### CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

CI Abraham,
 S/o Varkey Iype,
 Technical Supervisor,
 Telephone Exchange, Vengoor,
 Vengoor PO
 (residing at Chennamkudiyil House,
 Panipra PO, Thrikkariyoor (Via))

Applicant

By Advocate Mr. M Paul Varghese

۷s.

- 1: Junior Telecom Officer, Phones (Group Exchanges North)
  Perumbavoor 683 542.
- Sub Divisional Officer, Telegraphs Perumbavoor.
- General Manager, Telecom Department of Telecommunications, Ernakulam, Kochi-16.
- 4. Chief General Manager, Telecom Department of Telecommunications, Thiruvananthapuram.
- 5. Director of Telecom, Department of Telecommunications, New Delhi.

Respondents

By Advocate Mr. Varghese P Thomas, Additional Central Government Standing Counsel

## ORDER

#### CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a direction to respondents to conduct a screening test in accordance with the A-1, and to include his name in the cadre of Telecom Technical Assistants. There is no legal right as such, in an employee to get a screening test held or to get included in a list. His real grievances appear

to be that he was not notified of the screening test, and that his option was not sought, as required in A-1. This is a question of fact and a question of fact must be adjudicated by the competent authority. Applicant may take his grievances before the competent authority who is said to be the third respondent. We find a cryptic order issued by second respondent to the effect that -

"DGM(Admn), O/o CGMT, TVM (whatever that means) had circulated information".

- 2. We direct third respondent to ascertain whether such notice had been given, and if so how, and whether that was publication in the real sense. This will be done within six weeks from the date of receipt of a representation by applicant.
- The Original Application is disposed of as aforesaid.
   No costs.

Dated the 8th March, 1995

SP BISWAS ADMINISTRATIVE MEMBER Hankavannair

CHETTUR SANKARAN NAIR(J) VICE CHAIRMAN

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# List of Annexures

Annexure—A1: True photostat copy of letter No.Rectt/77-5/94 dated 3.5.1994 sent on behalf of 4th respondent (Endt. No.#.35/PBR/94-95 152 dated 16.6.94 of 2nd respondent)